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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.47/BB/ 2017	-	For hearing	230/ 232	SPML Infrastructure Ltd. & 2 Others.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. *THAUPAL* *PC* PCS for petitioner is present. *relating to* *OLR No. 151/2017* *for* *application* *for* *appointment* *of* *Chartered Accountant* *for* *scrutiny* *of* *the* *books* *of* *accounts* *and* *records* *of* *the* *Transferor Company*. PCS has no objection for granting permission to the OL for appointing the Chartered Accountant.

PC OLR No.151/2017 is allowed vide separate order. OL is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. The petitioner company shall pay the required fee of the Chartered Accountant.

List it on 30.11.2017. Petitioner to file proof about publication and also about submission of copies. None appeared for ROC and RD.

List it on 30.11.2017.

MEMBER (J)

MEMBER (T)